

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-6/99/627/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abdul Hakim,
District & Sessions Judge,
Karbi Anglong, Diphu.

Dated Guwahati the th 20 January, 2023

Sub: **Casual leave.**

Ref:- Your letter No. DJKA/2023/425 dtd. 18.01.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave for 2 days on 20.01.2023 & 21.01.2023 along with station leave permission, with the official vehicle, at own cost, from the evening of 19.01.2023, till the morning of 25.01.2023**, as prayed for. The next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-6/99/628/dated , 20-01-2023

Copy to :

1. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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